

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00076/2017

DATED THIS THE 12<sup>TH</sup> DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Veereshi,  
S/o Malleshappa,  
Aged about 33 years,  
Residing at  
Kumbar Street,  
Near Ganesh Temple,  
Aangodu – 577 556,  
Davangere Taluk & Dist.

... Applicant

(By Advocate Shri M.R. Shailendra)

Vs.

1. The Government of India,  
Represented by its Secretary,  
Ministry of Communications & IT,  
Department of Posts,  
(Establishment Division – GOS Section)  
Dak Bhawan,  
Sansad Marg,  
New Delhi – 110 001.

2. The Chief Postmaster General,  
Karnataka Circle,  
Bangalore – 560 001.

... Respondents

(By Shri K. Gajendra Vasu Senior Panel Counsel)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

Heard. We had gone through the selection list. Even people with 70 points could not be considered as they failed in the comparative analysis. The applicant

secured only 48 points because he has a married brother and a married sister therefore the number of dependents were less. The applicant was not considered by the CRC because he secured only 48 points. We had discussed the matter with the learned counsel for the applicant and he could not bring in any new points to substantiate the view that even with only 48 points he can be considered. The minimum requirement is 55 points. Therefore there is no merit in the OA.

2. The OA is dismissed. No order as to costs.

(PRASANNA KUMAR PRADHAN)  
SURESH)  
MEMBER (A)

(DR. K.B.  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00076/2017**

**Annexure-A1:** True copy of circular No. 17-17/2010-GDS dated 17.12.2015

**Annexure-A2:** True copy of letter No. R&E/2-5/590/II dated 28.12.2015 issued by the O/o Chief Post Master General, Karnataka Circle.

**Annexure-A3:** True copy of Office Memorandum F. No. 14014/02/2012-Estt.(D) dated 05.09.2016

**Annexures referred in the reply statement**

**Annexure-R1:** Copy of Minutes of CRC held on 03.08.2012, No. R&E/2-5/CRC/2012 dated 10.08.2012

**Annexure-R2:** Copy of Minutes of CRC held on 27.03.2014

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